

been instructed to consider the applications of the retrenched employes of M/s Jamair Co. and when received provided they have the requisite qualifications and experience required for the vacant posts.

Pigmy Deposits in Nationalised Banks

2157. SHRI T. R. SHAMANNA
Will the Minister of FINANCE be pleased to state :

(a) has it come to his notice that nationalised banks are not receiving new pigmy deposits since it affects a large number of pigmy collectors and small depositors ; and

(b) whether Government propose to issue necessary instructions through the Reserve Bank to continue the pigmy deposits as it was in vogue for a long time past ?

The Deputy Minister in the Ministry of Finance (Shri Janardhana Poojary) : (a) and (b). Some of the public sector banks have stopped opening of new accounts under the Daily Deposit Collection Scheme on account of a number of factors including high cost of collection of funds, high incidence of misappropriation of funds and frauds etc. Government had already advised the Indian Bank's Association to consider the continuance of the scheme. At the same time Reserve Bank of India's views were sought on how to make the scheme more economically viable. Reserve Bank of India's report is awaited.

Excise Duty on Washing Soap

2158. SHRI AJOY BISWAS :
Will the Minister of FINANCE be pleased to state :

(a) is it possible under the law of the land to pay Excise Duty on washing soap on the basis of the rate applicable for toilet soap ;

(b) if so, the reasons for such an unethical taxation ; and

(c) does such a payment of the Excise Duty on a scale higher than due entitle the payer of the tax to claim that the washing soaps produced by him has thereby turned into a toilet soap ?

The Minister of State in the Ministry of Finance (Shri Pattabhai Rama Rao) : (a) to (c). The effective rate of basic Central Excise duty on household and laundry soap as also on toilet soap of value below Rs. 7,800 per M.T. is 5% *ad valorem* and on other toilet soaps, 15% *ad valorem*. The classification of soap for purposes of assessment is determined with reference to the established use of the soap for which the manufacturer's literature and newspaper advertisement can be relevant guiding factors. If, in terms of what is explained above, any soap is classified as washing soap, it will attract duty only as washing soap and not as toilet soap.

चीन के निर्यात प्रचार का भारत के निर्यात पर प्रभाव

2160. श्री ज्ञांतुभाई पटेल: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि चीन बड़े पैमाने पर निर्यात प्रचार कर रहा है जिसका भारत से निर्यात की जाने वाली विभिन्न वस्तुओं पर प्रतिकूल प्रभाव पड़ रहा है या पड़ने की संभावना है;

(ख) यदि हां, तो निर्यात की जाने वाली वस्तुओं के नाम क्या हैं जिन्हें विश्व बाजार में चीन की वस्तुओं के साथ प्रतिस्पर्धा करनी पड़ रही है;

(ग) उन देशों के नाम क्या हैं जहाँ भारत की वस्तुओं का चीन की वस्तुओं के साथ प्रतिस्पर्धा है;

(घ) क्या चीनी निर्यात प्रचार का भारत के निर्यात पर इस समय तथा भविष्य में पड़ने